

Annexure

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Goetc Private Limited; Date of commencement of liquidation: 01/07/2026 ; List of stakeholders as on: 13/10/2026

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs				3,54,000				NA	Liquidator Fee Pending
2	Liquidation costs incurred till date				4,06,321				NA	Fee + Exp of Liq Cost
3	Secured financial creditors								1	
4	Unsecured financial creditors	1	51,76,170	-	-	-	-	51,76,170	2	Petition Pending disposal
5	Operational creditors (Workmen)								3	
6	Operational creditors (Employees)								4	
7	Operational creditors (Government Dues)								5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	2,35,45,140	3	1,74,40,893			61,04,247	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)								7	
Total		5	2,87,21,310	3	1,77,94,893	-	-	1,12,80,417		

Annexure-1
List of secured financial creditors
(Amount in ₹)

Sl. No.	Name of creditor		Details of claim received				Details of claim admitted										Amount of contingent claim	Amount of any mutual dues, that may be set off			Amount of claim rejected		Amount of claim under verification	Remarks, if any
			Date of receipt		Amount claimed		Amount of claim admitted		Nature of claim		Amount covered by security interest		Whether security interest relinquished? (Yes/No)	Details of Security Interest		Amount covered by guarantee	% share in total amount of claims admitted							

Annexure-2

Name of the corporate debtor:; Date of commencement of liquidation:; List of stakeholders as on:

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of a ny mutual dues, that may be set off	Amount of Claim Rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount Covered by Security Interest	Wheather Security Interest relinquished? (YES?NO)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Amrutha finance Pvt Ltd	10/12/2025	51,76,170	-	Financial Creditor	0	NO	0	0	0%		-		51,76,170	Petition Pending disposal

Annexure-3

Name of the corporate debtor:; Date of commencement of liquidation:; List of stakeholders as on:

List of operational creditors (Workmen)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					

Annexure-4
 Name of the corporate debtor:; Date of commencement of liquidation:; List of stakeholders as on:
 List of operational creditors (Employees)
 (Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					

Annexure-5
Name of the corporate debtor:; Date of commencement of liquidation:; List of stakeholders as on:
List of operational creditors (Government Dues)
(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					

Annexure-6

Name of the corporate debtor: Geotech Private Limited : Date of commencement of liquidation: 01/07/2026; List of stakeholders as on: 13/10/2026

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	One 97 Communications Ltd	02/10/2025	1,73,37,150	1,34,68,003	Operational Creditor	0	NO	0	77%	-	-	-	38,69,147	
2	No Broker Technology Solutions Pvt Ltd	17/10/2025	44,07,491	35,88,682	Operational Creditor	0	NO	0	21%				8,18,809	
3	Team Computers Pvt Ltd	07/11/2025	4,99,470	3,84,208	Operational Creditor	0	NO	0	2%				1,15,262	
4	Adonmo Pvt Ltd	21/09/2026	13,01,029	-	Operational Creditor	0	NO	0	0%		-		13,01,029	Belated Submission
4			2,35,45,140	1,74,40,893					100%		-	-	61,04,247	

Annexure-7

Name of the corporate debtor: Geotech Private Limited : Date of commencement of liquidation: 01/07/2026; List of stakeholders as on: 13/10/2026

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					